

National Company Law Tribunal

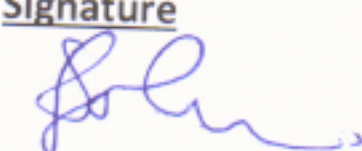
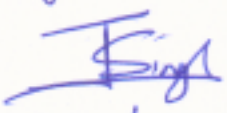
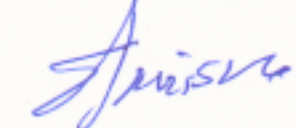
Allahabad Bench

CP NO. 10/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Shamkey Cotyso Ltd

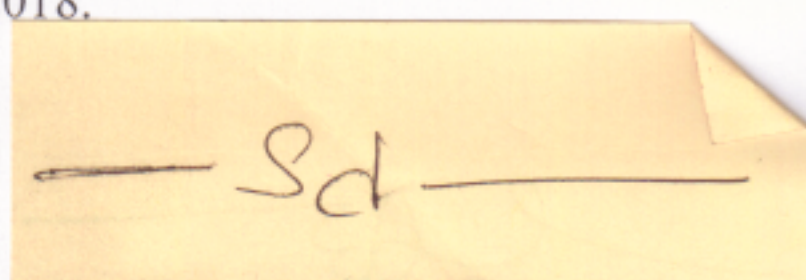
SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Fahim	Advocate	Petitioner	
2.	Jitendra Singh	Advocate	Resp. 3.	
3.	OP. Misra	Advocate	for IFCI Ltd.	

CP No.10/2010

Sh. Syed Fahim Ahmed, Advocate for the petitioner Company. Sh. Jitendra Singh for the Respondent No.3. It is informed that matter is still pending before the Hon'ble High Court.

Hence, the matter be listed on 9th February, 2018.



Dated:22.12.2017

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Jyoti
(Stenographer)